

Dearness Allowance to Central Government Employees

471. SHRI JAGANNATH MISHRA : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to increase the Dearness Allowance of Central Government employees with the increase of Index number automatically; and

(b) if so, by what time the final decision will be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). The Third Pay Commission, which has been set up to examine the structure of emoluments and conditions of service of different classes of Central Government employees, is likely to consider the question of grant of Dearness Allowance also. Their recommendations are awaited.

Adoption of Performance Budget by Public Undertakings

472. SHRI RAJDEO SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government are considering a proposal to advise the public sector undertakings to adopt the system of "performance budget"; and

(b) if so, the merits of the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Guidelines have already been issued by the Bureau of Public Enterprises to enable the public enterprises to build up a budgetary system which would serve as a basis for performance planning and appraisal of the working of each enterprise and its various departments.

(b) Performance budget is an overall concept of planning, implementation and appraisal. In this system, the actual performance is closely analysed against the targets

envisaged in the budget and variances are determined; thereafter causes for such variations are found and steps taken to avoid their recurrence. The management's attention is pointed to the variations and exceptions so as to initiate necessary remedial measures. It also helps to establish the lines of responsibility and authority and evaluate the performance of individuals, or a group of individuals or departments or units.

Delay by U. S. Authorities in Transmitting Surrender Message of Pak Army to India

473. SHRI C. JANARDHANAN : Will the Minister of DEFENCE be pleased to state :

(a) whether Government of U. S. A. had delayed the transmission of the "surrender message" of Pak Command in Dacca to the Government of India by about twenty hours;

(b) if so, whether the matter has been investigated; and

(c) the findings of Government in this regard ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Government have seen Press reports to this effect but have no information in this regard.

(b) and (c). Do not arise.

Raids by Income Tax authorities

474. SHRI HARI KISHORE SINGH : SHRI K. MALLANNA :

Will the Minister of FINANCE be pleased to state :

(a) whether the Income-tax officials raided some business premises and residences in various parts of the country during the year 1971;

(b) if so, the number of raids conducted in Bombay, Delhi, Calcutta, Madras and in various parts of Andhra Pradesh;

(c) the amount of money and documents unearthed as a result of these raids and the names of the persons involved; and

(d) the action taken or proposed to be taken in each case ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). During the year 1971 the number of searches undertaken by the Income-tax Department is 352. Out of these the number of searches at Bombay, Delhi, Calcutta, Madras and in Andhra Pradesh is as under :

Bombay	113
Delhi	69
Calcutta	2
Madras	100
Andhra Pradesh	68

(c) and (d). Having regard to the number of searches mentioned in reply to parts (a) and (b) of the question, it is not possible to furnish the details of :-

- (i) money;
- (ii) documents;
- (iii) names of persons involved; and
- (iv) the action taken or proposed to be taken;

in each of these cases. However, if information is required in respect of any specific case the same can be furnished. The total value of the assets seized in the year 1971 is Rs. 246.69 lakhs all over the country.

Scheme framed for assisting the Families of the Soldiers killed, disabled or injured during the Indo-Pak War

475. SHRI SHIV KUMAR SHASTRI :
SHRI R. R. SHARMA :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government have framed any scheme for assisting the families of the

soldiers killed, disabled or injured during the last Indo-Pak War; and

(b) if so, the salient features thereof ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b). A copy of the Government orders dated 24-2-72, sanctioning the liberalised pensionary awards under the Scheme, is laid on the Table of the House. [Placed in Library. See No. LT-1952/72]. A central Organisation is being set up in the Ministry of Defence to arrange for the other benefits proposed to be given under the Scheme from various benevolent funds not falling within the Consolidated Fund of India.

युद्ध में वीरगति प्राप्त हुए सैनिकों के पुत्रों को सेना में उच्च पदों पर नियुक्ति के लिए प्राथमिकता देना

476. श्री शिव कुमार शास्त्री : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत-पाक युद्ध में वीरगति प्राप्त हुए मशस्त्र सेनाओं के सैनिकों के पुत्रों को मशस्त्र सेनाओं के उच्च पदों पर भर्ती करने के मामले में वरीयता दी जाएगी; और

(ख) यदि हाँ, तो इस संबंध में बनाई गई योजना की रूप-रेखा क्या है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) जी नहीं, श्रीमन् ।

(ख) प्रश्न नहीं उठता ।

भारतीय हिरासत में पाकिस्तानी युद्धबन्दी

477. श्री शिव कुमार शास्त्री :
श्री मुकमल बन्ध कच्छवाह :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) कितने पाकिस्तानी सैनिकों को युद्ध